

केन्द्रीय सूचना आयोग  
**Central Information Commission**  
बाबा गंगनाथ मार्ग/Baba Gangnath Marg  
मुनिरका, नई दिल्ली/ **Munirka, New Delhi – 110067**

Date: 01/06/2026

**Circular**

**Subject: Submission of Quarterly Returns for the year 2025-26 - Timeline reg.**

1. Under Section 25(1) of the RTI Act, 2005, the Central Information Commission (CIC) is mandated to prepare an Annual Report for each financial year. For this purpose, the Commission collects requisite data from all Public Authorities through quarterly returns.

2. It has been observed that some Public Authorities have not yet submitted their quarterly returns. Accordingly, all such Public Authorities are requested to furnish the pending information at the earliest through the CIC web portal: <https://dsscic.nic.in/users/pn-login>.

3. It may kindly be noted that quarterly returns are accepted only through the above-mentioned portal. **The last date for submission of all quarterly returns for the year 2025–26 is 30.06.2026.**

4. For any clarification or technical assistance, the following officers may be contacted:

- Ms. Soniya, Section Officer: 011-26101335
- Shri Rajeev Kumar Sah, Sr. Software Support Engineer: 011-26107030 / 9313037575

Digitally signed by  
Sandeep Kumar  
Date: 01-06-2026  
11:39:00

(Sandeep Kumar)  
Deputy Secretary  
Central Information Commission

To:

1. All the Public Authorities.